

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

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**ORIGINAL APPLICATION NO. 885 OF 2012
CUTTACK, THIS THE 5th DAY OF DECEMBER, 2012**

**CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)**

.....

G.Jagadesswar Rao,
Aged about 54 years,
S/o. Late Lakhmi Naryana,
At present working as
Chief Commercial Clerk (CCC) (B),
East Coast Railway, Palasa Railway Station
Under the control of Station Manager,
Palasa, Dist. Srikakulam

.....Applicant

Advocate(s) M/s. B.S.Tripathy, M.K.Rath,
J.Pati, Mrs. M. Bhagat.

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Union of India represented through

1. The General Manager,
East Coast Railway, Rail Vihar,
At/PO Chandrasekharpur,
Bhubaneswar, Dist.-Khurda.
2. The Chief Commercial Manager,
East Coast Railway, Rail Vihar,
At/PO Chandrasekharpur,
Bhubaneswar, Dist.-Khurda.
3. Senior Divisional Personnel Officer,
East Coast Railway, Khurda Road,
At/P.O./Dist.-Khurda.
4. The Senior Divisional Commercial Manager,
East Coast Railway, Khurda Road,
At/P.O./Dist.- Khurda.

..... Respondents

Advocate(s)..... Mr. T.Rath.

[Signature]

O R D E R (ORAL)

MR. A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. B.S.Tripathy, Ld. Counsel for the applicant and Mr. T.Rath, Ld. Standing Counsel appearing for the Railways, on whom a copy of this O.A. has already been served.

2. Mr. Tripathy, Ld. Counsel for the applicant wants to delete Respondent No.3, i.e. The Chief Divisional Railway Manager(P), East Coast Railway, Khurda Road from the list of Respondents. Prayer is allowed. He is directed to carry out correction in the cause title.

3. It seems that after issuance of order dated 01.11.2012 under Annexure-A/3 transferring the applicant from Palasa to Berhampur, the applicant has not made any representation. Accordingly, Mr. Tripathy, Ld. Counsel for the applicant, wants to make a representation to Respondent No. 4, i.e. Senior Divisional Commercial Manager, East Coast Railway within one week from today.

4. Having heard Ld. Counsel for the applicant, without entering into the merit of this case, I dispose of this O.A. with direction to Respondent No.4, i.e. Senior Divisional Commercial Manager, East Coast Railway, to consider and dispose of the representation, if any such representation is made by the applicant within the aforesaid period, by way of reasoned and speaking order within two weeks from the date of receipt of the representation.

5. Till disposal of the representation, status quo in respect of the applicant will be maintained.

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6. With the aforesaid order and direction, the O.A. stands disposed of at the stage of admission itself.

A. K. Patnaik
(A.K. PATNAIK)
MEMBER(JUDL.)

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